## GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 1330 TO BE ANSWERED ON 03.03.2016

## PANCHAYATI RAJ INSTITUTIONS

1330. SHRI N. K. PREMACHANDRAN: SHRI KANWAR SINGH TANWAR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) Whether the Government has conducted any study regarding the issues being faced by Panchayati Raj Institutions (PRIs) due to unscientific distribution of powers and functions and if so, the details and the outcome thereof;
- (b) Whether the Government proposes to bring any legislation for scientific distribution of powers and functions of PRIs and if so, the details thereof;
- (c) Whether the government proposes to grant adequate funds to PRIs and if so, the details and the present status thereof;
- (d) Whether the Government proposes to introduce new programmes for development of Adarsh Gram Panchayats and if so, the details thereof; and
- (e) Whether the Government proposes to provide training to the newly elected women Pradhans and other women members of PRIs in order to empower them and if so, the details and the present status thereof?

## **ANSWER**

MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI NIHAL CHAND)

- (a) No, Sir.
- (b) No, Sir.
- (c) The Union Finance Commissions periodically recommend grant-in-aid to supplement the resources of the Local Government Bodies. The recommendations of the Fourteenth Finance Commission (2015-2020) are currently being implemented.
- (d) No, Sir.

(e) Under the Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), there is provision of capacity building of Elected Representatives including EWRs through training programmes and exposure visits to enhance capacities and their effectiveness through providing training to them. As per information received, there are approximately 29.17 lakh representatives out of which 13.54 lakh are Elected Women representatives, which constitute around 45.15% of total Elected Representatives. During this financial year the proposal of 25 States and 2 UTs have been approved for capacity building and training of 67.32 lakh Elected Representatives (ERs)/Elected Women Representatives (EWRs)/Functionaries and other stake holders.

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